

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

RAJYA SABHA

QUESTION NO 09.11.2010

ANSWERED ON

INVESTIGATION REPORT ON MANGALORE PLANE CRASH .

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Shri Motilal Vora

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether the investigation report regarding Air India plane crash near Mangalore on 22 May, 2010, in which 158 passengers were killed, has been received;
- (b) whether the main reason behind the crash was the pilot having gone to sleep under the influence of alcohol and taking a wrong direction;
- (c) the steps being taken to prevent such accidents in future; and
- (d) in view of addiction of alcohol noticed in most of the pilots, whether they are examined before the take off of the flight?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a), (b), (c) and (d):- A statement is laid on the Table of the House.

Statement referred to in the Rajya Sabha Starred () Question No. 10 for 09/11/2010 regarding `Investigation report on Mangalore plane crash`.

(a), (b), (c) and (d):- The term of the Court of Inquiry appointed under Rule 75 of Aircraft Rules, 1937 to investigate the accident of M/s. Air India Express Boeing 737 aircraft on 22nd May, 2010 at Mangalore has been extended till 15th November, 2010 for formal submission of the report to the Central Government and presentation of the contents thereof.